(b) Project Definition Phase of Light Combat Aircraft (LCA) has completed and design and been engiwork commenced. neering has The Scale Full Engineering Development (FSED) is proposed to be undertaken in two phases. In the first phase, the basic aircraft platform and other critical technologies will be demonstrated. Integrated version of LCA will be flight-tested and proven in the second phase. Government sanction to cater for work in the first phase of project is being obtained.

Review of Industrial Policy

- SHRI SHIV PRATAP MISH-RA: Will the PRIME MINISTER pleased to state:
- (a) whether Government propose to review the Industrial Policy; and
- (b) if so, the details thereof?

THE MINISTER OF STATE IN THE **MINISTRY** OF **INDUSTRY** (SHRI P. J. KURIEN): and (b) (a) Government's New Industrial Licensing Policy formuis as yet under lation.

Production of LCA Aircraft

- 355. **SHRI SURESH** KALMADI: Will DEFENCE the Minister of pleased to state:
- (a) when the two technology demonstrator LCA aircrafts are expected to fly;
- (b) the number of prototypes which are subsequently planned to be built;
- (c) when the first produced LCA scheduled to fly; and
- (d) when the first LCA squadron scheduled to be deployed in the IAF?
- THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) The LCA two technology demonstrator aircrafts are expected to be ready 1995-96.
- (b) Tha decision on number prototype to be built subsequently would be taken after flight-trials the technology demonstrator aircraft.

(c) The first LCA from the production series is expected to fly in the early years of next decade.

to Questions

(d) Delivery of LCA to the IAF is expected to start in the first half of next decade.

Simplification of Formalities for New **Industries**

- SHRI SURESH KALMADI: Will the PRIME MINISTER pleased to state:
- (a) whether it is a fact that Government propose to simplify and reduce formalities for new industries in the country; and
 - (b) if so, details thereof?

THE MINISTER OF STATE IN MINISTRY OF INDUSTRY (SHRI P. J. KURIEN): (a) and (b) Government's New Industrial Licensing Policy is as yet under formulation

Age Limit for the Government Jobs

- 357. SHRI RAJNI RANJAN SAHU: Will the PRIME MINISTER be pleased to state:
- (a) whether there is any proposal under Government's consideration raise the maximum and minimum age limits for Government jobs;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC **GRIEVANCES** AND PEN-SIONS (SHRIMATI MARGARET ALVA): (a) to (c) The existing age limits for appointment to various posts have been fixed keeping in view the nature of duties and requirements of educational qualifications etc. present, there is no proposal to raise the age limits.

Industrial Licensing

- 358. SHRI SANTOSH BAGRODIA: Will the PRIME MINISTER be pleased to state:
 - (a) whether Government plan to